

(a) whether the management of Killick Nixon has been taken over by M/s. Maganlal Chhaganlal during the year 1970 ; and

(b) if so, the amount lying credited and debited in the name of each partner of M/s. Maganlal Chhaganlal before Killick Nixon was taken over?

**THE MINISTER OF COMPANY AFFAIRS (SHRI RAGHUNATHA REDDY) :** (a) and (b). Information is being collected and will be laid on the Table of the House.

**Proposal to Open Civil Aviation Facilities at Gorakhpur (Uttar Pradesh)**

3709. **SHRI N. N. PANDEY :** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government propose to open Civil Aviation facilities at Gorakhpur (Uttar Pradesh) in view of the importance of this place ; and

(b) if so, what are the proposals and when the air services are likely to start operating ?

**THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SAROJINI MAHISHI) :** (a) and (b). Indian Airlines have no plans at present to include Gorakhpur in their network of air services.

**Central Grant for Flood Affected Areas in U. P.**

3710. **SHRI RAJDEO SINGH :** Will the Minister of FINANCE be pleased to state :

(a) the amount granted by the Central Government to Uttar Pradesh for flood affected areas during 1969-70 ; and

(b) the names of the Districts in which this money has been utilised by the State and the manner in which the amount was utilised, as per accounts submitted to the Central Government ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) :** (a) and (b). According to information received from the Government of Uttar

Pradesh, an expenditure of Rs. 78.96 lakhs was incurred in 1969-70 on various types of flood relief measures like gratuitous relief, test relief works, house-building subsidies etc. A further amount of Rs. 165.67 lakhs was disbursed as distress takavi in 1969-70 in the areas affected by flood and drought. The State Government have reported that flood relief measures were taken up in all the districts of the State except Bulandshahr, Tehri-Garhwal Lucknow and Sultanpur. An amount of Rs. 2.40 crores was sanctioned to the Government of Uttar Pradesh in 1969-70 by way of Central assistance for drought and flood relief measures.

**Tribals Ousted from Tripura**

3711. **SHRI DASARATH DEB :** Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether tribal people of Tripura are being ousted from land on account of heavy pressure on land due to the influx of displaced persons from East Pakistan ever since the partition ; and

(b) if so, steps being taken to prevent the exodus of tribals from Tripura ?

**THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMSWAMY) :** (a) No, Sir.

(b) Does not arise.

**Non-Tribals Settling in Tribal Areas of Tripura**

3712. **SHRI DASARATHA DEB :** Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government are aware that a concerted effort is being made by non-Tribals to settle in Tribal compact areas of Tripura with the result that the Tribal belts are disrupted ; and

(b) if so, the steps taken to preserve the compactness of Tribal belt of Tripura for the benefit of Tribal people of Tripura ?

**THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL**

WELFARE (SHRI K. S. RAMASWAMI): (a) and (b). The requisite information is being collected from the Government of Tripura and will be laid on the table of the Sabha in due course.

**Relaxation in Credit Restrictions on Cotton Trade**

3713. SHRI P. GANGADEB :  
SHRI NIHAR LASKAR :

Will the Minister of FINANCE be pleased to state :

(a) whether working Committee of the All India Cotton Federation has urged Government to relax credit restrictions on cotton ;

(b) if so, whether the Committee has suggested that if increase is not possible at least the present margin of 60 per cent on bank advances should continue throughout the Cotton season ; and

(c) if so, the reaction of Government on these suggestions ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) to (c). Representations are received from time to time from various associations of cotton trade and industry requesting for relaxation of credit restrictions. Representations were also received from Cotton Federation (Central Zone) and East India Cotton Association requesting for continuation of present margin of sixty per cent on cotton advances. This particular suggestion is under consideration of Reserve Bank of India. Credit policy for advances against stocks of kapas and cotton is reviewed by the Reserve Bank from time to time and suitable adjustments made where necessary.

**Establishment of an Institute of Management in Bangalore**

3714. SHRI G. Y. KRISHNAN : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government have accepted the proposal of the Mysore State for establishing an Institute of Management in Bangalore ; and

(b) if so, the share of the Central and State

Government in this respect ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) and (b). The Central Government has agreed, in principle, that one of the new Institutes of Management proposed under the Fourth Five-Year Plan may be set up at Bangalore. A detailed project report for the establishment of the Institute alongwith estimates of costs is under preparation.

The State Government has agreed to provide developed land of about 100 acres, free of cost, and also Rs. 30 lakhs for the establishment of the Institute.

**डाक तार विभाग के कर्मचारियों के लिए बाल शिक्षा भत्ता**

3715. श्री राम भगत पासवान : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) डाक तथा तार कर्मचारियों को पूर्व विश्वविद्यालय स्तर में आगे बाल शिक्षा भत्ता न देने के क्या कारण है,

(ख) क्या उक्त भत्ते को देने में यह शर्त है कि यह भत्ता तभी दिया जा सकता है जबकि सम्बन्धित कर्मचारी अपने बच्चों को नियुक्ति स्थान में बाहर अध्ययन के लिए भेजें, और

(ग) क्या सरकार निम्न आय पाने वाले अभिभावकों की कठिनाइयों को दूर करने के लिए इस शर्त को वापिस ले रही है ?

वित्त मंत्रालय में राज्य मंत्री (श्री के० आर० गणेश) : (क) केन्द्रीय सरकारी कर्मचारियों तथा डाक व तार विभाग के कर्मचारियों को मिलने वाले मैन्तान-शिक्षा-भत्ते की वर्तमान योजना, दूसरे वेतन आयोग की सिफारिशों के आधार पर चालू की गयी थी। इस योजना में किसी प्रकार के संशोधन के लिये ताँसरे वेतन आयोग की सिफारिशों की प्रतीक्षा करनी होगी।